CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

RA No. 255 of 1995.
in
OA No. 6 of 1993.

New Delhi, this the *Tenth* day of October, 1995.

Mahender Singh
S/O Shri Daryao Singh,
R/O FB-15/2, Tagore Garden,
New Delhi-27.   ... Applicant.

versus

1. Union of India through

        The Secretary,
        MINISTRY OF AGRICULTURE & COOPERATION,
        Krishi Bhawan,
        New Delhi-1.

2.   The General Manager,
        Delhi Milk Scheme,
        West Patel Nagar
        Govt. of India, New Delhi-8. ... Respondents.

        ORDER BY HON'BLE MR B.K.SINGH, MEMBER(A)

This review application No.255 of 1995 in OA No.6 of 1993 is directed against the judgment and order dated 11.8.1995. The basic question that arose in that judgment related to grant of increment and bonus for the suspension period. Once a period is not treated as on duty the logical corollary is that the period would not be counted for the purpose of increments and for grant of bonus and the competent authority has already exercised his powers in that regard by declaring the applicant absent from duty and the period as not spent on duty and consequently denied him the benefit of increments and bonus.

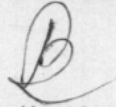The review of judgments can be allowed on the three grounds, namely;

a) discovery of new and important material or evidence, which, after the exercise of due diligence, was not within

the knowlege of the applicant or could not be produced by him at the time when the order was passed;

b) there was some mistake or error apparent on the face of the record which could materially change the complexion of the judgment; and

c) for any other sufficient reason.

After going through the review application, I do not find discovery of any new and important material or evidence, which could not be produced by the applicant at the time when the order was made. There is no other sufficient reason warranting the review of the judgment and accordingly, the review application is summarily dismissed under Order 47 Rule 4(i) of the Code of Civil Procedure.

(B. K. Singh)
Member (A)

/sds/